

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3459
ANSWERED ON:18.04.2005
ALLOCATION TO KARNATAKA UNDER AIBP .
Saradgi Shri Iqbal Ahmed

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has reduced the allocation to State Governments including Karnataka under Accelerated Irrigation Benefit Programme;
- (b) if so, the reasons therefor;
- (c) whether the Government is considering to restore cuts to States including Karnataka; and
- (d) if so, by when a final decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (d) There is no State-wise allocation for providing Central Loan Assistance (CLA) under Accelerated Irrigation Benefits Programme(AIBP). The CLA under AIBP is provided to the States not exceeding the ceiling for CLA fixed by the Planning Commission for the year. The ceiling for CLA under AIBP at the beginning of the year fixed for 2004-05 by the Planning Commission for the State of Karnataka was Rs. 250.00 crore. The same was enhanced by the Planning Commission to Rs. 567.00 crore at Revised Estimate Stage on the request of the State Government. Against this an amount of Rs. 396.2952 crore consisting of Rs. 81.5031 crore as grant and Rs. 314.7921 crore as loan has been released during 2004-05 as per the proposals received from the State Government.